

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
NEW DELHI

Company Appeal (AT) (Ins) No.1378 of 2019

IN THE MATTER OF:

Chand Prakash Mehra

...Appellant

Versus

Praveen Bansal & Anr.

...Respondents

For Appellant: **Shri Abhijeet Sinha, Shri Siddhartha Sharma,
Shri Arjun Asthana, Ms. Sreenita Ghosh, Shri
Aditya Shukla and Shri Saikat Sarkar, Advocates**

For Respondents: **Shri Mrinali Prasad, Advocate (for R-1 – IRP)
Shri PBA Srinivasan and Shri Parth Tandon,
Advocates (R-2)**

O R D E R

23.01.2020 Counsel for Respondent No.2 states that he has received incomplete set of Appeal Paper Book. The Counsel for Appellant states that the Appellant would do the needful.

List the Appeal in 'Orders category' on **3rd February, 2020**.

Interim Order to continue till then.

[Justice A.I.S. Cheema]
Member (Judicial)

[Kanthi Narahari]
Member (Technical)

/rs/md